

- (xv) Syndicate Bank [Placed in Library. *See* No. L.T. 168/16/14]
 - (xvi) Union Bank of India [Placed in Library. *See* No. L.T. 161/16/14]
 - (xvii) United Bank of India [Placed in Library. *See* No. L.T. 169/16/14]
 - (xviii) UCO Bank [Placed in Library. *See* No. L.T. 162/16/14]
 - (xix) Vijaya Bank [Placed in Library. *See* No. L.T. 170/16/14]
 - (ii) A Copy each (in English and Hindi) of the 'Annual-Report and Accounts of the following Banks for the year 2013-14, together with the Auditor's Report on the Accounts, under sub-section (3) of Section 43 of State Bank of India (Subsidiary Banks) Act, 1959, as amended by the Banking Laws (Amendment) Act, 1985:-
 - (i) State Bank of Bikaner and Jaipur [Placed in Library. *See* No. L.T. 154/16/14]
 - (ii) State Bank of Mysore [Placed in Library. *See* No. L.T. 154/16/14]
 - (iii) State Bank of Patiala [Placed in Library. *See* No. L.T. 154/16/14]
 - (iv) State Bank of Travancore [Placed in Library. *See* No. L.T. 154/16/14]
- V. A copy (in English and Hindi) of the Twenty-second Progress Report on the Action Taken Pursuant to the Recommendations of the Joint Parliamentary Committee on Stock Market Scam and matters relating thereto (June, 2014). [Placed in Library. *See* No. L.T. 156/16/14]

Memorandum of Understanding (2014-15) between Government of India and Airports Authority of India and Pawan Hans Limited

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G.M SIDDESHWARA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Memorandum of Understanding between the Government of India (Ministry of Civil Aviation) and the Airports Authority of India, for the year 2014-15.
 - (b) Statement by Government accepting the above Memorandum of Understanding.
 - (ii) Memorandum of Understanding between the Government of India (Ministry of Civil Aviation) and Pawan Hans Limited (PHL), for the year 2014-15. [Placed in Library. *See* No. L.T. 18/16/14]
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